

**NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH  
FARIDKOT HOUSE, NEW DELHI  
CAUSE LIST OF COURT NO. 2**

Date : 15<sup>th</sup> March, 2016  
Time : 10:30 AM

HON'BLE MR. JUSTICE U. D. SALVI  
JUDICIAL MEMBER

HON'BLE MR. RANJAN CHATTERJEE  
EXPERT MEMBER

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
<b>FOR ADMISSION</b>			
1.	Original Application No. 114/2016 (M.A. No. 218/2016)	Devinder Vs. Union of India & Ors.	Mr. Vardhman Kaushik, Adv. for Applicant
<b>FOR COMPLETION OF PLEADINGS</b>			
2.	Original Application No. 378/2015 (M.A. No. 910/2015 & <b>M.A. No. 233/2016</b> )	Pramod Gupta & Ors. Vs. State of Uttarakhand & Ors.	Mr. Shashank K. Saurav, Adv. for Applicant  Mr. Rahul Verma, AAG with Mr. D. Bharathi Reddy, Adv. for R-1 to 4 Mr. K. R. Chawla, Adv. for Applicant in M.A. 233/2016
3.	Original Application No. 438/2015 (M.A. No. 1016/2015)	Jan Sashaktikaran Vs. Union of India & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Advs. for Applicant  Mr. Rajesh K. Singh, Adv. for R-1 Ms. Savitri Pandey & Ms. Azma Parveen, Advs. for R-2, 3, 5 to 9 Mr. Pradeep Misra & Mr. Daleep Kumar Dhayani, Advs. for R-4
<b>FOR HEARING</b>			
4.	Original Application No. 453/2013 (M.A. No. 1114/2013 & M.A. No. 1115/2013)	Sh. Kalyan Bansingh & Ors. Vs. HIL Ltd. & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Advs. for the Applicant  Mr. Ankur Khandelwal, Adv. For R-1 Mr. Pinaki Mishra, Sr. Adv. alongwith Ms. Vanita Bhargava, Adv. Mr. B. V. Niren, Adv. for R-2 & 5 Mr. Rahul Pratap, Adv. for R-3 Mr. Arvind Verma, Sr. Adv. with Mr. Kumar Anurag Singh, Adv. for R-4
5.	Original Application No. 111/2014 (M.A. No. 322/2014)	Envionics Trust Vs. Union of India & Ors.	Mr. Rahul Choudhary, Adv. for Applicant  Mr. Vikas Malhotara, Adv. for R-1 to 3 Mr. S.S. Shamsbery, Adv. for R-4 Mr. Guntur Prabhakar, Adv. for R-5 Mr. Shibashish Misra, Adv. for R-6 Ms. Alpana Poddar & Mr. Raj Kumar, Advs. for R-7 Mr. Dhananjay Baijal and Mr. Nikhil Nayyar, Advs. for R-8 Mr. A.K. Panda, Sr. Adv and Mr. S. Panda, Advs. for R-9 Mr. B. V. Niren, Adv. for R-10 Mr. C.K. Sucharita, Adv. for R-11 Mr. Kumar Anurag Singh, Adv. for R-12 Mr. ALok Kumar, Adv. for Daman & Dui Mr. Arvind Verma, Sr. Adv. with Ms. Priyanka Sinha, Adv. for State of Jharkhand Mr. Devraj Ashok, Adv. for State of Karnataka Mr. Shiv Mangal Sharma, AAG
6.	Original Application No. 113/2014	Amar Singh Vs. Union of India & Ors.	Mr. Rahul Choudhary, Adv. for Applicant  Mr. Vikas Malhotara, Adv. for R-1 to 3 Mr. N. Sai Vinod, Adv. for Andhra PPCB Mr. Devraj Ashok, Adv. for Karnataka Mr. B. V. Niren, Adv. for R-9

7.	Original Application No. 162/2015 (M.A. No. 664/2015, M.A. No. 1146/2015 & M.A. No. 37/2016)	Pankaj Kr. Mishra Vs Union of India & Ors.	Mr. M.Z. Chaudhary, Adv. for Applicant  Mr. Vishwendra Verma, Adv. for R-1 Mr. V. K. Shukla, Adv. for R-3 Mr. Rajkumar, Adv. for R-4 Ms. Savitri Pandey, Adv. for R-5, 9 to 11 & 46 Mr. Daleep Dhyani, Adv. for R-6 Mr. Anup Sachmay & Ms. Shagun Matta, Adv. for R-12 to 17, 22 to 28) Mr. B. Veera Swamy, Adv. for R-19 Mr. G. Venkateswara Rao, Adv. for R-20 Mr. Bharat Sangal, Adv. for R-29 to 31 Mr. Shashank Manish, Adv. for R-33 & 36 Mr. Syed Shahid Hussain Rizvi for R-34, 35 & 40 Mr. Rajat Jariwal, Adv. for R-37 Mr. Pradeep Misra, Adv. for R-38 & 39 Mr. Vivek Singh, Adv. for R-43 Dr. Ashwani Bharadwaj, Adv. for R-44 & 45 Mr. Pawan Upadhy and Mr. Nishank Kumar, Adv. for R-42 Mr. Rajul Shrivastav, Adv. for MPPCB Mr. Shekhar G. Devasa & Mr. Manish Tiwari, Adv. for Applicant in M.A. 37/2016 Mr. Nitin Mishra, Adv. Mr. Sahil Narang, Adv.
8.	Original Application No. 302/2015	S. N. Rohatgi Vs. Union of India & Ors.	Mr. Sudhir Nagaar, Adv. for Applicant  Ms. P. Batra Singh, Adv. for R-1 Mr. Abhishek Paruthi, Adv. for R-2 Mr. Raj Kumar, Adv. for R-3 Mr. Balendu Shekhar, Adv. for R-5 to 7 Mr. Divij Kumar, Adv. for R-8 Mr. Tarunvir Singh Khehar, Adv. for R-12 Aly Mirza & Mausik Kukreja, Adv. for R-13 Mr. Raj Panjwani, Sr. Adv. with Mr. Amit Gupta, Adv. for Intervener
9.	Appeal No. 108/2015 (M.A. No. 943/2015)	Rajesh Kumar & Ors. Vs. Ministry of Environment, Forest & Climate Change & Ors.	Mr. Dinesh K. Sabharwal, Adv. for Applicant  Mr. Vishwendra Verma, Adv. for R-1 Mr. Raj Panjwani, Sr. Adv. with Mr. Mustafa Alam, Adv. for R-2 Mr. B. V. Niren, Adv. for CGWA Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for HSPCB
10.	Original Application No. 16/2014 (M.A. No. 102/2014, M.A. No. 451/2015, M.A. No. 741/2015, M.A. No. 1353/2015, M.A. No. 1354/2015, M.A. No. 1355/2015, M.A. No. 1356/2015 & M.A. No. 208/2016) <b>(PH)</b>	Sh. Hazi Arif & Ors. Vs. State of U.P. & Ors.	Mr. R. Venkataraman, & Mr. Adesh Kumar, Adv. for the Applicant  Ms. Savitri Pandey, Adv. for R-1 & 6 Mr. Avijit Bhushan & A.S. Kulshrestha Adv. for R- 2 Mr. S. Kulshreshtha, Adv. for R-3 Mr. Pradeep Mishra & Mr. D. K. Dhayani, Adv. for R- 4 Ms. Reena Singh, AAG with Ms. Bhakti Pasrija Sethi, Adv. for R-5 Ms. Parul Gupta, Adv. Local Commissioner Ms. Mridule Ray Bharadwaj, Adv. for R-7 Mr. M.K. Bhardwaj, Adv. for R-8 & 9 Mr. Prashant Kumar, Adv. for R-10 Mr. Rajkumar, Adv. for R-11 Mr. Pawan Upadhyay for R-13 Ms. Ranjana Roy, Adv. for R-14 Ms. Jagriti Singh, Adv. for R-15 Mr. Vineet Dwivedi, Adv. for R-12 & 16 Mr. Nilesh Sinha, Adv. for R-12 & 16 Mr. Ankit Bhatnagar, Adv. for R-19

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